

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

ITEM No. 10

IA No.- 5223/ND/2020 in IB- 274/ND/2018

**IN THE MATTER OF:**

M/s Royal Pressing

... Applicant/Petitioner

Vs

Components Pvt. Ltd.

... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 01.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)  
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Ms. Shashi Sharma,

**ORDER**

**IA/5223/ND/2020:**

Progress Report filed by the Liquidator for the quarter ended on 30.09.2020. The same is taken on record, with all just exceptions. Application is allowed & disposed of.

Place it with the main file for further reference.

Let the copy of this order be sent through e-mail to the Learned Counsel for the Corporate Debtor as well as to the Corporate Debtor.

List the matter on 4<sup>th</sup> December 2020.

  
**SUMITA PURKAYASTHA  
MEMBER (T)**

  
**DR. DEEPTI MUKESH  
MEMBER (J)**